

NOTIFICATION

PART-I

In exercise of the powers conferred by Clauses (a) and (b) of Sub-Section (3) of Section 28 of the Karnataka Civil Court Act, 1964 (Karnataka Act No.21/1964), the High Court of Karnataka hereby designates the District Judges/Senior Civil Judges mentioned in Column No.2 of the table below, as the Vacation Judges, for the duration of the adjournment of District Courts mentioned in Column No.3 during the period of Dasara Vacation of 2021 noted in Column No.4.

TABLE

Sl. No.	Designation	District Court	Period On	
			From	To
1	2	3	4	
1.	II Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru	Bengaluru Rural District	11.10.2021	13.10.2021
2.	VIII Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru		14.10.2021	16.10.2021
3.	II Addl. District and Sessions Judge, Bagalkot	Bagalkot	11.10.2021	13.10.2021
4.	Prl. Judge Family, Court, Bagalkot		14.10.2021	16.10.2021
5.	VI Addl. District and Sessions Judge, Belagavi	Belagavi	11.10.2021	16.10.2021

6.	II Addl. District and Sessions Judge, Ballari	Ballari	11.10.2021	16.10.2021
7.	Addl. District and Sessions Judge, Bidar	Bidar	11.10.2021	16.10.2021
8.	Addl. District and Sessions Judge, Chamaraja-nagara (to sit at Kollegal)	Chamaraja-nagara	11.10.2021	16.10.2021
9.	Prl. Senior Civil Judge and CJM., Chikkaballapura.	Chikka-ballapura	11.10.2021	16.10.2021
10.	II Addl. District and Sessions Judge, Chikkamagaluru	Chikka-magaluru	11.10.2021 and 12.10.2021	
11.	I Addl. District and Sessions Judge, Chikkamagaluru		13.10.2021	16.10.2021
12.	II Addl. District and Sessions Judge, Chitradurga	Chitradurga	11.10.2021 and 12.10.2021	
13.	I Addl. District and Sessions Judge, Chitradurga		13.10.2021	16.10.2021
14.	I Addl. District and Sessions Judge, D.K.Mangaluru	D.K. Mangaluru	11.10.2021	16.10.2021
15.	II Addl. District and Sessions Judge, Davanagere	Davanagere	11.10.2021 and 12.10.2021	
16.	I Addl. District and Sessions Judge, Davanagere		13.10.2021	16.10.2021

17.	IV Addl. District and Sessions Judge, Dharwad.	Dharwad	11.10.2021	16.10.2021
18.	Addl. District and Sessions Judge, Gadag	Gadag	11.10.2021	13.10.2021
19.	Prl. Senior Civil Judge and CJM, Gadag		14.10.2021	16.10.2021
20.	II Addl. District and Sessions Judge, Hassan	Hassan	11.10.2021	13.10.2021
21.	Addl. District and Sessions Judge, Hassan		14.10.2021	16.10.2021
22.	Addl. District and Sessions Judge-FTSC-I, Haveri	Haveri	11.10.2021	16.10.2021
23.	I Addl. District and Sessions Judge, Kalaburagi.	Kalaburagi	11.10.2021	16.10.2021
24.	I Addl. District and Sessions Judge, Kodagu-Madikeri	Kodagu – Madikeri	11.10.2021	13.10.2021
25.	Prl. District and Sessions Judge, Kodagu-Madikeri		14.10.2021	16.10.2021

26.	II Addl. District and Sessions Judge, Kolar	Kolar	11.10.2021 and 12.10.2021	
27.	I Addl. District and Sessions Judge, Kolar		13.10.2021	16.10.2021
28.	Addl. District and Sessions Judge, Koppal (sitting at Gangavathi)	Koppal	11.10.2021	16.10.2021
29.	Prl. District and Sessions Judge, Mandya	Mandya	11.10.2021	13.10.2021
30.	III Addl. District and Sessions Judge, Mandya (sitting at Srirangapatna)		14.10.2021 And 15.10.2021	
31.	Addl. District and Sessions Judge-FTSC-I, Mandya		16.10.2021	
32.	III Addl. District and Sessions Judge, Mysuru.	Mysuru	11.10.2021	16.10.2021
33.	II Addl. District and Sessions Judge, Raichur	Raichur	11.10.2021 and 12.10.2021	
34.	I Addl. District and Sessions Judge, Raichur		13.10.2021	16.10.2021

35.	I Addl. District and Sessions Judge, Ramanagara	Ramanagara	11.10.2021	13.10.2021
36.	III Addl. District and Sessions Judge, Ramanagara		14.10.2021	16.10.2021
37.	III Addl. District and Sessions Judge, Shivamogga	Shivamogga	11.10.2021	13.10.2021
38.	II Addl. District and Sessions Judge, Shivamogga		14.10.2021	16.10.2021
39.	I Addl. District and Sessions Judge, Tumakuru	Tumakuru	11.10.2021	16.10.2021
40.	Prl. Senior Civil Judge and CJM, Udupi	Udupi	11.10.2021	13.10.2021
41.	Addl. Senior Civil Judge and ACJM, Udupi		14.10.2021	16.10.2021
42.	Addl. District and Sessions Judge, FTSC-1, U.K.Karwar	U.K. Karwar	11.10.2021	16.10.2021
43.	Prl. District & Sessions Judge, Vijayapura	Vijayapura	11.10.2021	16.10.2021
44.	Senior Civil Judge and CJM, Yadgir	Yadgir	11.10.2021	16.10.2021

PART - II

In exercise of the powers conferred under Sub-Section (3) of Section 28 of the Karnataka Civil Courts Act, 1964, the Vacation District Judges/Senior Civil Judges are directed to dispose of urgent civil matters in which injunction, stay of proceedings and attachment orders etc., are sought for during Dasara Vacation of 2021.

PART - III

In exercise of the powers conferred under Sub-Section (5) of Section 28 of the Karnataka Civil Courts Act, 1964, the Vacation District Judges/Senior Civil Judges are directed to exercise the same administrative control over the staff of the Civil Courts that is being exercised by the Prl. District and Sessions Judge, during the period of Dasara Vacation of 2021, in the absence of Prl. District and Sessions Judge in the headquarters.

PART - IV

Wherever the Senior Civil Judges mentioned in column No.2 are designated as Vacation Senior Civil Judges, the District Judges are directed to issue a Notification as required under Sub-Section (3) of Section 10 of the Criminal Procedure Code, 1973, making provisions for the disposal of any urgent application.

In exercise of the powers conferred under Section 9(5) of the Code of Criminal Procedure, 1973, the Senior Civil Judges mentioned in Column No.2 of the above table are hereby directed to dispose of any urgent application which is, or may be, made or pending before the District Judge of the District Courts mentioned in Column No.3 of the above table, during Dasara Vacation of 2021.

During the absence of the Chief Judicial Magistrates in the station, all the Senior Civil Judges in the District, would exercise the powers of Chief Judicial Magistrate, in terms of this office Notification No.GOB(I) 2/2013 dated 2.3.2013.

BY ORDER OF THE HIGH COURT



11/01/2021

(T.G.SHIVASHANKARE GOWDA)

REGISTRAR GENERAL

30/1/21

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section-2.

Copy forwarded for information and necessary action to:

1. The District & Sessions Judges of the District Courts mentioned in column No.3.
2. The Officers mentioned in column No.2.
3. The Chief Secretary to the Government, Vidhana Soudha, Bengaluru.
4. The Secretary to the Government, Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru.
5. The Secretary to the Government, D.P. & A.R., Bengaluru.
6. The Secretary to the Government, Law Department, Vidhana Soudha, Bengaluru.
7. The Section Officer, R & S Branch of this office.
8. The Director, Karnataka Judicial Academy, Crescent Road, Bengaluru.
9. Office copy.